



Ministry of Commerce & Industry

# Relaxation in procurement rules for containment of COVID-19 pandemic



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The Government of India has exempted the public procurement of supplies required for containment of COVID-19 global pandemic from the applicability of Public Procurement (Preference to Make in India) Order, 2017. The order issued by Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry says that the aforesaid exemption shall be applicable till 30.09.2021.

YB/SS

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